

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO.

Cp. 29 OF 1998
O.A. 118/98Applicant(s) Shri. Bhupen Ch. Kalita & Ors
-VS-

Respondent(s) Sri Yader & Amr.

Advocate for Applicant(s) Jws. J. Li. Sarkar
Mr. M. Chanda
Mrs. N. D. Goswami

Advocate for Respondent(s)

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Notes of the Registry

Date

Order of the Tribunal

File's cp. b filed
by Mrs. N.D. Goswami,
Advocate on behalf
of the applicant
praying for initiation
of ~~the~~ Contempt
proceedings ~~against~~
the contemner for
non-compliance of
the order dated
8.6.98 passed in
O.A. 118/98.

18-9-98

Case is adjourned till 21-10-98.

By Order

Let the case be listed
alongwith O.A. 118/98 on 5.11.1998.

Member

Vice-Chairman

5.11.98

List on 26.11.98 for order along-
with O.A.118/98.

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26.11.98

List on 23.3.99 for hearing along-
with O.A.118/98.

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12/11

Vice-Chairman

C.P. 29/98

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Notes of the Registry	Date	Order of the Tribunal
	23.3.99	List on 22.4.99 for hearing alongwith O.A.118/98. Member Vice-Chairman
pg		
	22.4.99	Let this case be listed on 3.6.99 alongwith O.A. No. 118/98. Member Vice-Chairman
trd		
23/3/99		
7.6.99		Case to be listed alongwith O.A. No. 118/98 for hearing.
		Member Vice-Chairman
20-5-99		Mr. N. Chanda learned counsel for the applicant and Mr. A. Deb Roy, learned Sr. C.C.S.C. for the respondents. Division Bench is not available. Case is adjourned to 7-7-99 for hearing.
1m		
21/5/99		
8-7-99		Let this case be listed alongwith O.A. No. 118 of 98 for hearing.
		Member Vice-Chairman
1m		
8/7/99		
12.7.99		Heard in part. Let this case be listed for further hearing on 14.7.99.
		Member Vice-Chairman

Notes of the Registry	Date	Order of the Tribunal
	14.7.99	Part heard. List for further hearing tomorrow, 15.7.99. Member
nkm	15-7-99	Mr.M.Chanda learned counsel for the applicant submits that the order has since been complied with. Mr.A.Deb Roy, has confirmed the same. In view of the submission made by learned counsel for the petitioner we find no ground to proceed with the contempt petition. Accordingly, Contempt Petition is closed.
lm		Member

Notes of the Registry	Date	Order of the Tribunal